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असाधारण

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation

MINISTRY OF FINANCE

(Department of Revenue and Insurance)

CORRIGENDUM

INCOME TAX

New Delhi, the 2nd May 1975

G.S.R. 243(E).—In the notification of the Government of India in the Ministry of Finance (Department of Revenue and Insurance) No. G.S.R. 201(E) dated the 16th April, 1975 published at pages 823 to 831 of the Gazette of India Extraordinary, Part II, Section 3, Sub-section (i) dated the 16th April, 1975—

(i) at page 825, in line 45 for "effect" read "effective"; and

(ii) at page 826, in line 50 for "No. 867" read "No. 877".

[No. 888/F. No. 501/10/73-FTD.]

S. R. MEHTA, Addl. Secy.